COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

APPEAL NO. 232 OF 2015 & IA NOs. 380 & 381 OF 2015

Dated: 23rd March, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Open Access Users Association Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Tushar Nagar

Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. K.V. Mohan for R-1

<u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on <u>02.05.2016.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/dk